

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-3197 #
ANSWERED ON- 27/03/2025

PROMOTION OF TRADITIONAL SPORTS IN MADHYA PRADESH

3197 #. SMT. MAYA NAROLIYA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the steps taken to promote traditional sports like Kabaddi and Kho-Kho in Madhya Pradesh;
- (b) the initiatives taken to identify and promote talent in the rural areas of the State; and
- (c) whether Government has any scheme by which national-level sports events can be organized in Madhya Pradesh?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including promotion of traditional sports like Kabaddi and Kho-Kho, identification and promotion of talent and organisation of national-level sports events in the country, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs & Sports implements the following schemes to promote sports, including games like Kabaddi and Kho-Kho in the country, including in rural areas of Madhya Pradesh:

(i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and of Sports Authority of India (SAI).

In addition, the 'Promotion of rural and indigenous/tribal games' sub-component of the Khelo India Scheme, is specifically dedicated to the development and promotion of rural and indigenous games in the country. Indigenous games like Mallakhamb, Kalaripayattu, Gatka, Thang-Ta, Yogasana and Silambam have been identified for promotion under this component and were made part of Khelo India Games. Grants are sanctioned for infrastructure development, equipment support, appointment of coaches, training of coaches and scholarships to the athletes identified under this component.

Further, under the component, “Sports Competition and Talent Development” of the Khelo India Scheme, talented sportspersons nationwide, are identified as a Khelo India Athlete (KIA). Selection of these athletes is based on their outstanding performance in events such as the Khelo India Games, National Championships, and through open and transparent selection trials organized by the relevant National Sports Federations and the School Games Federation of India. Selection of Khelo India Athletes (KIAs) is done on merit through set protocols by the Talent Identification Development Committee (TIDC). Further, Under the component “Khelo India Centres & Sports Academies” of Khelo India Scheme, the identified talents are given option to join the accredited Khelo India academies and also provided financial assistance of Rs. 6.28 Lakh per annum [including Rs 1.20 Lakh as Out of Pocket Allowance (OPA)] towards training expenses, coaching, competitions exposure, education, equipment support, scientific support etc.

Under the Scheme of Assistance to National Sports Federations (NSFs), this Ministry provides support to recognised NSFs to organize competitions. Further, under Khelo India Scheme, Sports Authority of India, an autonomous body under aegis of this Ministry, organises national level sports events. The above events are organised across the country, including in the State of Madhya Pradesh.
